

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

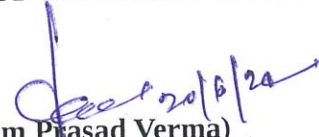
No. 9330 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 20th June, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973, the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Ku. Shweta Thakur, J.M.F.C. Mungeli	Mungeli	Mungeli
2	Ku. Madhuri Markam, J.M.F.C., Balod	Balod	Balod
3	Shri Hemant Raj Dhurve, J.M.F.C., Balod presently posted as J.M.F.C. Kartala	Kartala	Korba
4	Ku. Sarika Nande, J.M.F.C., Balodabazar	Balodabazar	Balodabazar
5	Ku. Diksha Deshlahare, J.M.F.C. Balodabazar		

BY ORDER OF THE HIGH COURT


(Balram Prasad Verma)
Registrar General

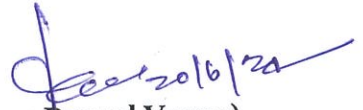
Endt. No. 9331 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 20th June, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The Principal District and Sessions Judge, **Mungeli/Balod/Korba/Balodabazar-Bhatapara** *for information and necessary action.*
- 5) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*

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- 9) *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*
- 10) *The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.*
- 11) (1) *Ku. Shweta Thakur, J.M.F.C. Mungeli, (2) Ku. Madhuri Markam, J.M.F.C., Balod, (3) Shri Hemant Raj Dhurve, J.M.F.C., Balod presently posted at Kartala, (4) Ku. Sarika Nande, J.M.F.C., Balodabazar, (5) Ku. Diksha Deshlahare, J.M.F.C. Balodabazar for information & necessary action.*
- 12) *The Court Manager, High Court of Chhattisgarh, Bilaspur for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Balram Prasad Verma)
Registrar General